Annexure - 1				
Name of the corporate debtor:	Shipra Estate Limited	Date of commencement of CIRP:	24-Jan-24	
CIN No.	LI70101DI 1987PI C029594			

List of secured financial creditors belonging to any class of creditors (Amount in ₹) Details of claim received Details of claim admitted Remarks, if SI. No Name of creditor Amount of Amount of any Amount of Amount of claim mutual dues, contingent claim claim not under verification any that may be setadmitted Amount of claim Nature of claim Amount covered by Amount covered by Whether related % of voting share in Date of receipt Amount claimed off admitted security interest guarantee party? CoC 1 Capital India Finance Limitedi) 01-02-2024 10,29,96,676 10,29,96,676 -MANHATTAN INFRA SERVICE PRIVATE LIMITED Capital India Finance Limited-01-02-2024 7,40,70,308 7,40,70,308 2 ii) JAYANTAH BUILDTECH PRIVATE LIMITED 3 Morgan Asian Private Limited 06-02-2024 93,37,15,394 93,37,15,394 93,37,15,394 No 12.70% 4,42,45,980 5,22,84,226 4 Genesis Finance Company Limited 07-02-2024 9,69,95,238 4,42,45,980 0.61% 6,81,59,08,251 5 Indiabulls Housing Finance Limited , 07-02-2024 6,81,59,08,252 No 0.00% Note 1 1 (now known as Samman Capital Limited) (Refer Note 1) 6 Ashok Investors Trust Limited (Refer 07-02-2024 46,17,71,405 46,17,71,405 46,17,71,405 No 6.28% Note 2 Note 2) Total 8,48,54,57,273 1,43,97,32,780 50,60,17,385 93,37,15,394 19.59% 6,81,59,08,251 - 17,70,66,984 5,22,84,226 -

List of creditors as on 30-Nov-24

Note 1: Due to ongoing litigation, the claims from Indiabulls Housing finance Limited has been admitted at a notional value of Rs. 1

Note 2: APRN Enterprises Limited has assigned the loan to Ashok Investors Trust Limited vide assignment agreement dated 23/12/2024